

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No. Estt/HIC/2016/ 520

Date: 17.11.16

Following candidates selected under sports quota to the post of Junior Judicial Assistant are not found eligible for appointment on the said post as per provisions laid down in the Rajasthan High Court Staff Service Rules, 2002:-

S.No.	Merit	Roll No.	Name of Candidate	Gender M/F	Category
1	325	806747	VIVEK TIWARI	M	GEN
2	368	847023	LALIT POONIYA	M	O/SNCL
3	412	846758	KUNDAN SINGH	M	GEN
4	438	835464	AJAY RATHORE	M	GEN
5	477	745931	YOGESH KUMAR MADHAN	M	GEN
6	482	730854	AMIT KUMAR	M	SC

Therefore, candidature of aforementioned candidates for appointment to the post of Junior Judicial Assistant is hereby cancelled with immediate effect.

By Order



REGISTRAR (ADMN.)

No. I/A(iii)(a)(1)/03/2014/ 2363

Date: 17.11.16

Copy forwarded to the following for information and necessary action:

1. The Registrar (Admn./Exam/Class/CPC/Rules/Vig/Writs/OSD,F&I), Rajasthan High Court, Jodhpur and Jaipur Bench, Jaipur.
2. Concerned Sr/Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
3. System Analyst (DIO), Computer Cell, NIC, Rajasthan High Court, Jodhpur with the direction to upload on the official website of Rajasthan High Court.
4. Notice Board, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
5. Concerned for information.



REGISTRAR (ADMN.)